

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.05.2024

ORDER NO. 64 of 2024

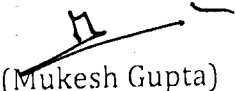
Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for CESTAT, New Delhi from 24.05.2024 to 28.06.2024 as follows:-

DATE	CORAM	WORKS ASSIGNED
From 24.05.2024 to 28.06.2024	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 03.06.2024 to 28.06.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
From 24.05.2024 to 31.05.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters
	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar